THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/ 300/ /A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Pranjal Das,

District & Sessions Judge,

Jorhat,

Dated Guwahati the $\int_{0}^{\infty} M_{\text{ay}}$, 2025.

Sub:

Station leave.

Ref:-

Letter No. JJA/4154/2025 dated 05.05.2025.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **station leave permission from the morning of 10.05.2025 till the evening of 12.05.2025,** has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/ 3002 /A, dated 6.5.25

Copy to:

The Project Manager, Gauhati High Court.

06.05,250

JT. REGISTRAR(VIGILANCE)